## Notification No. 3619(LL)/XXXVI(B)-325(LL)/63 May 30, 1963

Establishments of Naini. Tal and Mussoorie: In exercise of the powers conferred by sub-section (3) of Section 3 of the U. P. Dookan Aur Vanijya Adhishthan Adhiniyam, 1962 (U. P. Act No. XXVI of 1962), the Governor of Uttar Pradesh is pleased to exempt, in public interest, all shops and commercial establishments situated within the Municipal and Cantonment areas of Naini Tal and Mussoorie from provisions of Section 5 of the said Adhiniyam, read with Rule 3 of the U. P. Dookan Aur Vanijya Adhishthan Niyamavali, 1963, for the period from April 1 to October 31 each year subject to condition that the hours of business during the period shall be from 8 a. m. to 10 p. m. each day.